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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

O.A.No.59/89

Seventh day of February, 1994.

SHRI J.P.SHARMA, MEMBER(J).
SHRI B.K.SINGH, MEMBER(A).

Tika Ram,
son of late Shri Ganga Datt Purchit,
Metrological Assistant,
Department of Civil Supplies,
Krishi Bhavan,
New Delhi-110001,
r/o: C-711, Sarojini Nagar,
New Delhi-110023.Applicant
(By advocate : None)

Versus

Union of India through
Secretary,
Department of Civil Supplies,
krishi Bhavan,
New Delhi-110001.Respondent

O R D E R (ORAL)

Shri J.P.Sharma :

None is present to press this application. The application is, therefore, dismissed for non-prosecution.


(B.K.SINGH)
MEMBER (A)


(J.P.SHARMA)
MEMBER (J)

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